

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 27/MP/2017

Coram:

Shri Gireesh B.Pradhan, Chairperson

Shri A.K.Singhal, Member

Shri A.S.Bakshi, Member

Dr. M.K.Iyer, Member

Date of Order: 13th of July, 2017

In the matter of

Petition under Regulation 54 and 55 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 read with Regulation 111 of CERC (Conduct of Business) Regulations, 1999 for allowing cost of liquid fuel stock in the working capital for dual fuel fired gas stations Section 79 (1) (c) read with Section 79 (1) (f) of the Electricity Act, 2003.

And

In the matter of

NTPC Ltd.
NTPC Bhawan
Core-7, Scope Complex
7, Institutional Area, Lodhi Road
New Delhi – 110 003

..... **Petitioner**

Vs

- 1) Madhya Pradesh Power Management Company Ltd.
(MPPMCL)
Shakti Bhawan, Vidyut Nagar,
Jabalpur - 482 008
- 2) Maharashtra State Electricity Distribution Co. Ltd. (MSEDCL)
Prakashgad, Bandra (East),
Mumbai - 400 051
- 3) Gujarat Urja Vikas Nigam Ltd. (GUVNL)
Vidyut Bhavan, Race Course
Vadodara-390 007
- 4) Government of Goa
Through its Chief Engineer (Electricals)
Electricity Department, Vidyut Bhawan,
Panaji, Goa

- 5) Electricity Department,
Administration of Daman & Diu
Daman - 396 210
- 6) Electricity Department
Administration of Dadra & Nagar Haveli,
Silvasa
- 7) SE (SPA & TC)
Uttar Pradesh Power Corp. Ltd. (UPPCL)
Shakti Bhawan Extn., 10th Floor
14, Ashok Marg
Lucknow - 226 001 (UP)
- 8) Chief Engineer (RUVNL)
(On behalf of Jaipur VVNL, Ajmer, VVNL and
Jodhpur VVNL Rajasthan Urja Vikas Nigam Limited)
Shed No. 5/5, Vidyut Bhawan,
Janpath, Jyoti Nagar,
Jaipur - 302 005
- 9) The CEO & ED
Tata Power Delhi Distribution Ltd.
33 KV substation, Hudson Lines,
Kingsway Camp, Delhi – 110 009
- 10) The CEO
BSES Rajdhani Power Ltd.
BSES Bhawan, Nehru Place
New Delhi – 110 019
- 11) The CEO
BSES Yamuna Power Ltd.
Shakti Kiran Building
Karkardooma, Delhi – 110 092
- 12) The Chief Engineer (Commercial)
Haryana Power Purchase Centre (HPPC)
Shakti Bhawan, Sector-6,
Panchkula, Haryana – 134 109
- 13) Director (Distribution)
Punjab State Power Corporation Limited (PSPCL)
(Ex-PSEB)
The Mall, Patiala-147 001
- 14) Chief Engineer (SP)
Himachal Pradesh State Electricity Board (HPSEB)
Kumar Housing Complex Building-II
Vidyut Bhawan, Shimla-171 004 (HP)
- 15) Development Commissioner (Power)
Power Development Department (PDD)
Govt. of J&K, Civil Secretariat
Jammu

16) The Superintending Engineer
Electricity Department (Chandigarh)
Union Territory of Chandigarh
Addt. Office Building
Sector-9 D, Chandigarh

17) Chairman & Managing Director
Uttarakhand Power Corprn. Ltd. (UPCL)
Urja Bhawan, Kanwali Road
Dehradun – 248 001

..... Respondents

ORDER

The Petitioner, NTPC has filed the present petition allowing cost of liquid fuel stock in the working capital for dual fuel fired gas generating stations under Regulations 54 and 55 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

2. The Petitioner vide its letter dated 30.6.2017 has submitted that presently it does not intend to pursue the present petition and has sought permission to withdraw the present petition with liberty to approach the Commission in future.

3. The prayer of the Petitioner is allowed. Accordingly, Petition No. 27/MP/2017 is disposed of as withdrawn.

Sd/-
(Dr. M.K.Iyer)
Member

sd/-
(A.S. Bakshi)
Member

sd/-
(A. K. Singhal)
Member

sd/-
(Gireesh B. Pradhan)
Chairperson